

of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1997 which was passed by the Lok Sabha at its sitting held on the 6th May, 1997 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said bill."

- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1997 which was passed by the Lok Sabha at its sitting held on the 9th May, 1997 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.03 ¼ hre.

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

Ninth Report

[English]

SHRIMATI SHEELA GAUTAM (ALIGARH): I beg to present the Ninth Report (Hindi and English Versions) of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON PUBLIC UNDERTAKINGS

Minutes

12.03 ½ hre.

[Translation]

SHRI P.R. DASHMUNSI (HAWRA): I beg to lay the minutes of the sittings related to rules of procedures of committee on Public Undertakings (1996-97) and miscellaneous matters.

COMMITTEE ON PETITIONS

Third Report

12.03 ¾ hre.

[English]

SHRI DILEEP SANGHANI (AMRELI): I beg to present the Third Report (Hindi and English versions) of the Committee on Petitions.

COMMITTEE ON PAPERS LAID ON THE TABLE

Second Report and Minutes

12.04 hre.

[English]

SHRI PINAKI MISHRA (PURI): I beg to present the Second Report (Hindi and English versions) of the Committee on Papers Laid on the Table (1996-97) and minutes relating thereto.

12.04 ¼ hre.

**STANDING COMMITTEE ON SCIENCE AND
TECHNOLOGY, ENVIRONMENT AND FORESTS**

Fifty-first and Fifty-second reports

[English]

SHRI N.K. PREMCHANDRAN (QUILON): I beg to lay the Fifty-first and Fifty-second Reports (Hindi and English versions) of the Standing Committee on Science & Technology, Environment & Forests on the Demands for Grants (1997-98) of the Departments of Biotechnology and Scientific and Industrial Research, respectively.

12.04 ½ hre.

[English]

**MOTION RE: THIRTEENTH REPORT OF
BUSINESS ADVISORY COMMITTEE**

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SHRIKANTA JENA): I beg to move:-

"That this House do agree with the Thirteenth Report of the Business Advisory Committee presented to the House on the 13th May, 1997."

MR. CHAIRMAN: Motion moved:

"That this House do agree with the Thirteenth Report of the Business Advisory Committee presented to the House on the 13th May, 1997."

[Translation]

SHRI ATAL BIHARI VAJPAYEE (LUCKNOW): Madam Chairman, The Minister of Parliamentary Affairs has given minutes of next agenda. The minutes reflect that the Govt. do not have any legislative business. The Govt. is wasting its own time as well as the time of the Hon'ble Members of Parliament.

Madam Chairman, to discuss the policy on sports is good, but we should not make a joke of this House. When